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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 977/2001  
M.A. NO. 857/2001

New Delhi this the 23rd day of April, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

1. Narender Singh S/O Hari Kishen,  
R/O C-1/32 Sector 16,  
Rohini, Delhi.
2. Chet Ram S/O Pooran Singh,  
R/O 847 Sector 3,  
R.K.Puram, New Delhi.
3. Sushil Kumar S/O Virender Singh,  
R/O B-25 Police Colony,  
Sector 12, R.K.Puram,  
New Delhi.
4. Kalpana Sharma W/O Thakur Dutt Sharma,  
R/O T-62-C, First Floor, Khirki Extn.,  
Malviya Nagar, New Delhi.
5. Subhash Chand S/O Chander Pal,  
R/O House No.650, Gali No.7,  
B-Block, Rajbir Colony,  
Gharauli Extn., Delhi.
6. Madan Singh Bisht S/O G.S.Bisht,  
R/O 65-B, Pocket-II,  
Paschim Puri, New Delhi.
7. Sudhir Bhalla S/O S.K.Bhalla,  
R/O J-30/A, MIG Flats,  
Ashok Vihar, Phase-I, Delhi.
8. Kuldeep Singh S/O Nawab Singh,  
R/O 1060, Sector 12, R.K.Puram,  
New Delhi.
9. Nanak Chand S/O Govind Ram.  
R/O D-1/297, Sector 4.  
Ambedkar Nagar, New Delhi.
10. Ajinder Singh S/O Devinder Singh,  
R/O A-124, Fateh Nagar,  
Tilak Nagar, New Delhi.
11. Anuj Kumar Bhatti S/O Ved Ram,  
R/O 329-F, Pocket-II, Phase-I,  
Mayur Vihar, Delhi.
12. Aman Kumar S/O T.P.S.Yadav,  
R/O G3/2 Police Colony,  
Andrews Ganj, New Delhi.
13. Madan Lal S/O Parabhati Lal,  
R/O B-32, Police Station  
Kamla Market, New Delhi.

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14. Sushma Rani W/O Yograj,  
R/O A-1/307, Lawrence Road,  
Keshavpuri, Delhi. ... Applicants

( By Shri S.K. Sinha, Advocate )

-versus-

1. Union of India through  
Secretary, Ministry of Home Affairs,  
North Block, New Delhi.

2. Government of N.C.T. of Delhi  
through the Chief Secretary,  
Delhi Admn., 5, Shamnath Marg,  
Delhi.

3. Commissioner of Police,  
Police Headquarters, I.P.Estate,  
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

MA N.887/2001 for joining together in a single  
application is granted.

Applicants are all ASIs (Fingerprint Bureau) which is a technical post. They claim that they are entitled to the pay scale of Rs.1600-2660 (pre-revised) (revised as Rs.5000-8000) which is being granted to other technical categories in Delhi Police like ASIs (Radio Technicians) and ASIs (Wireless Operators) etc. w.e.f. 1.1.1986. Applicants had earlier instituted OA No.973/1993 which was disposed of as withdrawn granting liberty to applicants to make fresh representation. Applicants accordingly submitted their representation in 1999 and thereafter claim of applicants for the aforesaid pay scale has been recommended by the Delhi Police as also by the Delhi Administration. However, no final decision has been taken by the Ministry of Home Affairs.

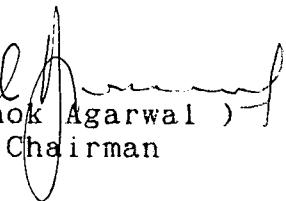
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2. In view of the aforesated facts, we find that ends of justice would be met by disposing of the present OA at this stage itself even without issuance of notices with a direction to the Ministry of Home Affairs, respondent No.1 herein, to pass suitable orders in regard to the aforesaid claim expeditiously and within a period of three months from the date of the service of this order. We direct accordingly.



( S.A.T.Rizvi )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/